## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION FOR WHOM

1. D. CHANDRAGUPTA.

D. J.

2. For T. K. Bhaskar Keerthi Krishna Priyadarehini. N

Counsel for Petitioner

## **ORDER**

Counsel for Petitioner present. Counsel for R7 present. No representation on behalf of R1 to R5 and R6. Counsel for Petitioner is directed to inform the next date of hearing to the Counsel for R1 to R5 and R6. Put up on 07.12.2917 at 10.30 A.M.

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**MEMBER (TECHNICAL)** ghk

sel-

MEMBER (JUDICIAL)